## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1419
ANSWERED ON:14.07.2009
CREATION OF NEW STATES
Khaire Shri Chandrakant Bhaurao;Rathwa Shri Ramsinhbhai Patalbhai

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether proposals for the creation of 10 new States in the country are pending with the Union Government for the last one decade;
- (b) if so, the details thereof;
- (c) the names of such proposed States alongwith the States likely to be affected;
- (d) whether similar demands have been made by different political outfits;
- (e) if so, the details thereof; and
- (f) the response of the Union Government on the demand for separate new States including the time by which a final decision is likely to be taken in the matter?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a) to (e): No, Madam. The Central government has not received recommendation from any State Government for creation of new States. However, demands and representations have been received from time to time from various individuals and organizations for creation of new states like Telangana in Andhra Pradesh, Vidarbha in Maharashtra, Bundelkhand in Uttar Pradesh and Madhya Pradesh, Bhojpur in East Uttar Pradesh, Chhattisgarh and Bihar, Saurashtra in Gujarat, Coorg in Karnataka, Koshalanchal in Western Orissa, Gorkhaland in West Bengal, Mithilanchal in north Bihar, parts of Uttar Pradesh and West Bengal, Purvanchal, Harith Pradesh, Braj Pradesh and Awadh Pradesh comprising various regions of Uttar Pradesh.
- (f): Government takes decision on the matter of formation of new States after taking into consideration all relevant factors. Action by the government would depend on the felt need and general consensus. No definite time-frame can be specified in this regard.